



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/453/2016	ARCHANA SARKAR Versus GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
2	I.A.(Civil)/445/2019 in WA/1282/2019	SMTI LILIMA BEGUM Versus SMTI FULARA KHATUN AND 7 ORS	MR. N G KUNDU MR G DEKA	GA, ASSAM MD. B HUSSAIN (OP1) MR. P B MAZUMDER (OP1)
	WITH WA/1282/2019 (Filing Number)	SMTI LILIMA BEGUM Versus SMTI FULARA KHATUN AND 7 ORS		
3	WP(C)/2381/2021	ANURADHA SAIKIA AND ANR Versus PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND ANR	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
4	WP(C)/2476/2021	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
5	I.A.(Civil)/202/2022 in CRP/173/2019	ON THE DEATH OF ASHUTOSH SAHA HIS LEGAL HEIRS SMT. JYOTSHNA SAHA Versus M/S RAJENDRA KUMAR SANCHETI B	MR. S SAHU	
	WITH I.A.(Civil)/203/2022	ON THE DEATH OF ASHUTOSH SAHA HIS LEGAL HEIRS SMT. JYOTSHNA SAHA Versus M/S RAJENDRA KUMAR SANCHETI	MR. S SAHU	

LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022

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11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023
18)	MR. M SARANIA	12-12-2022	To	13-12-2022
19)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
20)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
21)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3584/2020	JULEKHA BIBI AND ANR. Versus MINJUMA BEGUM AND 2 ORS.	MR. S C BISWAS	MS. R D MOZUMDAR (R3) MR A K AZAD MS. C MOZUMDAR (R3) MR. S P SHARMA (R3) MR M RAHMAN
2	WP(C)/15/2021	RUNU RANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR K BISWAKARMA MS B DEVI
3	WP(C)/4727/2021	KUSHALA HAJONG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
4	WP(C)/5362/2021	PRASHANTA KR CHAKRABORTY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, REVENUE
5	WP(C)/7313/2021	MR. AMZAD ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M A I HUSSAIN	SC, P AND R.D.

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/460/2016	DR. THAGI RAM GOGOI and 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MR.M U MONDAL(P-1 - 8) MS N NASRIN P-1 - 8 MR.M HUSSAIN(P-1 - 8) MR.H R AHMED(P-1 - 8) MR.R BHATTACHARJEE MD I H KHAN(P-1 - 8) MR.A RAHMAN(P- 1 - 8)	C.G.C. MR.S S ROY(R-5) SC, SECONDARY EDUCATION SC, U G C ASSTT.S.G.I.
2	I.A.(Civil)/162/2017 IN CRP_____/2016	NITYANANDA ROY Versus SMT. JOYA ROY and 8 ORS.	MR.B K DAS MR.S ROY MR.M H LASKAR	
3	WP(C)/5518/2019	ARUNJYOTI SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR G N SAHEWALLA GA, ASSAM MS. N K DEVI MR. N ANIX SINGH MR H GUPTA ASSTT.S.G.I. MR. M SAHEWALLA
4	I.A.(Civil)/602/2020 in WA/2409/2020	SMTI. MADHU SURANA AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MS. M DEV MRS. A BASUMATARY MS.P DEB MS.N DEB	GA, ASSAM MR B C TALUKDAR MR. S KATAKI MR. R K TALUKDAR (R8) MS. R DUTTA MR K TALUKDAR
	WITH WA/2409/2020 (Filing Number)	SMTI MADHU SURANA AND ANR Versus THE STATE OF ASSAM AND 17 ORS		
5	I.A.(Civil)/1540/2021 in CRP/6944/2021	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	
	WITH CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
6	WP(C)/2463/2021	DR. DEBENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR A HAWARI R BORUAH	SC, HIGHER EDU
7	WP(C)/3989/2021	SANTOSH GOYARI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL

8	WP(C)/5200/2021	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
9	Tr.P.(C)./8/2022	SEEMA BEGUM Versus ADILUR RAHMAN	G UDDIN MR. A UDDIN MS. P ADHIKARI	
10	WP(C)/6364/2022	ABDUS SATTER AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MR A K AZAD MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HEALTH

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